



**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A./61/849/2020

This the 11th day of November, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

Zafar Ali, S/o Shri Akbar Ali, R/o Plera, Teh. Haveli, District Poonch,
Senior Teacher, Middle School, Plera (Age: 56 years).

.....Applicant

(Advocate: Mr. Nitin Bhasin)

Versus

1. State of Jammu and Kashmir, through Commissioner-cum-Secretary to Govt., Education Department, J&K Govt., Civil Secretariat, Jammu.
2. Chief Education Officer, Poonch.
3. Zonal Education officer, Mandi, Poonch.

.....Respondents

(Advocate:- Mr. Sudesh Magotra, Id Deputy Advocate General for Mr. Amit Gupta, learned Additional Advocate General)

**ORDER
[ORAL]**

The learned counsel for the applicant submits that the case has become infructuous and the same may be dismissed as infructuous.

2. In view of the submission of learned counsel for the applicant, the TA is dismissed as infructuous. No order as to cost.

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Arun/-